

done? You have got defected 17 M.Ps.—13 from Rajya Sabha and 4 from Lok Sabha.

MR. CHAIRMAN: The hon. Member may continue, his speech tomorrow. We will now take up the Private Member's business.

15.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SECOND REPORT—

SHRI YADVENDRA DUTT (Jaunpur): Sir, I beg to move:

"That this House do agree with the Second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th July, 1977."

MR. CHAIRMAN: The question is:

"That this House do agree with the Second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th July, 1977."

The Motion was adopted

CONSTITUTION (AMENDMENT) BILL

(Amendment of article 217)

श्री श्रीमप्रकाश त्यागी (बहराइच) :
सभापति महोदय, मैं संविधान की धारा 217 में संशोधन करने वाले विधेयक को प्रस्थापित करने की अनुमति चाहता हूँ।

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The Motion was adopted

श्री श्रीमप्रकाश त्यागी : मैं विधेयक को प्रस्थापित करता हूँ।

ESSENTIAL COMMODITIES (AMENDMENT) BILL*

(Substitution of Section 10A)

SHRI K. LAKKAPPA (Tunkur): Sir, I beg to move for leave to introduce a Bill further to amend the Essential Commodities Act, 1955.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Essential Commodities Act, 1955."

The Motion was adopted.

SHRI K. LAKKAPPA: Sir, I introduce the Bill.

UNEMPLOYMENT ALLOWANCE BILL*

SHRI K. LAKKAPPA (Tumkur): Sir, I beg to move for leave to introduce a Bill to provide for compulsory payment of allowance to all unemployed persons in the country.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for compulsory payment of allowance to all unemployed persons in the country."

The Motion was adopted

SHRI K. LAKKAPPA: Sir, I introduce the Bill.

CASTE SYSTEM ABOLITION BILL*

SHRI K. LAKKAPPA (Tumkur): Sir, I beg to move for leave to introduce a Bill to provide for abolition of caste system and to put a ban on expression of caste after the name.

MR. CHAIRMAN: The question is:

"The leave be granted to introduce a Bill to provide for abolition of caste system and to put a ban on expression of caste after the name."

The Motion was adopted

SHRI K. LAKKAPPA: Sir, I introduce the Bill.